NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 108/397-398/NCLT/AHM/2016 (New) CP No. 76/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

Name of the Company:

Pinakin Kharwar

V/s.

Nagina Processors Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

| S.NO. NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|------------------------------|-------------|----------------|------------|
| 1. DHIREM R. DAVE | PCS | Respondents | 19 |
| 2. S-Swyamanagaman | Acholph | Phh-mu | & Surgerny |

ORDER

Learned Advocate Mr. S. Suryanarayanan present for Petitioner. Learned PCS Mr. Dhiren Dave present for Respondent.

Heard reply arguments of Learned Counsel for Petitioner and Respondent.

For written submissions, if any, list the matter on 12.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 25th day of April, 2017.